

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
Jammu/Srinagar.

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**Subject:-** Appointment of Mr. Mudasir Bashir S/o Mr. Bashir Ahmad Mandloo as Civil Judge (Jr. Division)/Munsiff, in compliance of the Hon'ble High Court Order dated 18-02-2021 passed in case SWP No. 3898 of 2019 titled Mudasir Bashir Vs Government of Jammu and Kashmir and others.

**Reference:-** 1. Letter No. PSC/Exam/KCS(Judicial)/2018 dated 12-05-2021 from the J&K Public Service Commission.  
2. Letter No 18965/RG/GS dated 02-06-2021 from the Registrar General of High Court of Jammu and Kashmir and Ladakh.

**Government Order No:- 4768- JK(LD) of 2021.**  
**Dated:- 11-10-2021.**

As recommended by the High Court of Jammu and Kashmir and Ladakh, sanction in terms of rule 42 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967, is accorded to the temporary appointment of Mr. Mudasir Bashir S/o Mr. Bashir Ahmad Mandloo R/o 49-B, Mandloo Enclave-1 Model Town-B Sopore as Civil Judge (Jr. Division)/Munsiff in the Subordinate Judiciary in the pay scale of ₹27700-44770.

The appointment shall be subject to outcome of the writ petition, if any, pending on the subject.

The appointment of the candidate shall be subject to the production of following certificates/documents in the office of Registrar General, High Court of J&K and Ladakh:-

- (i) Qualification Certificate;
- (ii) Date of Birth Certificate;
- (iii) Domicile Certificate; and
- (iv) Any other relevant certificate.

By Order of the Lieutenant Governor.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

Dated:-11-10-2021.


No: Law-Jud/19/2021-10.  
Copy to the:-

*Achal Sethi*  
*Mudasir*

1. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Srinagar.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Commissioner/Secretary to Government, General Administration Department.
4. Registrar General, High Court of J&K and Ladakh, Srinagar.
5. Secretary J&K Public Service Commission, Srinagar/Jammu.
6. Director Information, J&K, Srinagar. He is requested to publish the Government Order in two leading news papers (one English and one Urdu) at Srinagar.
7. Director, Archives, Archeology and Museums, J&K, Jammu/Srinagar.
8. Director Finance, Department of Law, Justice & P.A.
9. Mr. Mudasir Bashir Civil Judge (Jr. Division)/Munsiff.
10. General Manager, Government Press Srinagar for publication in an extra ordinary issue of the Government Gazette at the earliest.
11. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
12. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
13. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
14. Government Order File.
15. Concerned File.

  
(Ashish Gupta)

Additional Secretary to Government

  
11-10-2021.